

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/20/KOB/2022
SECTION	58,59 C/ACT
NAME OF PARTIES	OUR LADY OF DOLOURS BASILLICA V/S CSB BANK LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	SRIKANT MOHAN
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

Video Conference

23rd Sept 2022

ORDER

COMPANY APPEAL(C/ACT)/20/KOB/2022

Learned authorised representative PCS Mr. Srikant Mohan appears on behalf of the petitioner. Submits that notice has already been served on the respondent. However, nobody appears for the respondent today.

Registry is directed to issue notice to the respondent by speed post and email (*if email ID available*) and keep track report on file.

List the matter on 20.10.2022 for appearance of respondent and their reply.

Sd /-

Satya Ranjan Prasad
Member (Technical)

Sd /-

P. Mohan Raj
Member (Judicial)